

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1193-1194 OF 2002

ICI INDIA LTD. & ANR.

Appellant (s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 5123 of 2005

(With office report)

Date: 21/03/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Dr. Debi Prasad Pal, Sr.Adv.

In CA 1193-94/02

Mr. Shibashish Misra,Adv.

& Res.in CA 5123/05

Ms. Priya Hingorani,Adv.

Dr. Aman Hingorani,Adv.

Mr. Ananda Sen,Adv.

for M/S. Hingorani & Associates

For Appellant(s)

Mr. Rakesh Dwivedi, Sr.Adv.

In CA 5123/05

Mrs. Vimla Sinha,Adv.

Mr. Saad Shervani,Adv.

Mr. Gaurav Bhatia,Adv.

Mr. Abhishek Chowdhary,Adv.

Mr. Piyush Vats,Adv.

Mrs. Kirti Renu Mishra,Adv.

For Respondent(s) Mr. G. Ramakrishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

CIVIL APPEAL NOS.1193-1194 OF 2002

Arguments heard.

Judgment reserved.

Written submissions, if any, shall be filed within ten days.

Contd.....2-2-

CIVIL APPEAL NO.5123 OF 2005

ed in Civil Appeal Place this matter after the judgment is delivered, which were Nos.1193-1194 of 2002. If any additional documents have to be filed, which were part of the record before the High Court, the same shall be done within ten days.

Aggarwal)

(Neena Verma)

(Vijay

Court Master

Court Master

LIST OF BOOKS REFERRED

1. Central Sales Tax Act, 1956
2. 16 STC 563
3. 90 STC 410
4. 41 STC 409
5. 1981 (3) SCC 531
6. 88 STC 98 at 142

